NATIONAL COMPANY LAW TRIBUNAL CHENNAI BENCH

CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 19/12/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/35/2016

NAME OF THE PETITIONER(S)

: P. Krishna Moorthy & 5 Others

NAME OF THE RESPONDENT(S)

: Thirumangalam Janopakara Permanent Fund Ltd & 7 Ors

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. S. manoskum or (For B. Ohanaras) 2. K. RAMBAMY

Counsel for Respondences
1-4, 6.8, 9.12, 16-18
Counsel & Position L.

ORDER

Shri K Ramasamy, counsel for petitioner present. Shri S Manoj Kumar, representing counsel for R1 to R4, R6 to R8, R9 to R12 and R16to R18 present. Counsel for petitioner prayed time for filing amended petition. Time extended at request. Put up on 10.01.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)